



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.825/2021

This the 07th day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

AshishKumar
S/ o Sh. Rakesh Kumar
Age about 30 years
R/o Village-Dabathwa
District Meerut, Uttar Prades-250341.

Applicant

(through sh. Mahesh Shrivastava, Advocate)

Versus

1. Union of India
Through its Director
Department of Personnel & Training
Ministry of Personnel, Public Grievances and Pensions
North Block, New Delhi- 110001.

2. Staff Selection Commission (SSC)
Ministry of Personnel, Public Grievances & Pensions
Block 12, CGO Complex
Lodhi Road, New Delhi-110003.

..... Respondents

**(through sh. KaushalGautam with Sh. Gaurav Khetarpal,
Advocate)**

ORDER /Oral**Justice L. Narasimha Reddy, Chairman:**

After arguing the OA at some length, Sh. Mahesh Shrivastava, learned counsel for the applicant sought permission of the Tribunal to withdraw the OA with liberty to pursue the remedies in accordance with law.



2. Permission is accorded. The OA is dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/rk/us/sd